TIMES OF INDIA, Delhi, 6.5.2025
Page No. 13, Size:(13.03)cms X (16.28)cms.

# BSF incited flare-up in Murshidabad: Didi

## Ties Rioting To Force Firing At Protesters

**Dwaipayan Ghosh & Sukumar Mahato | | TNN**

**Kolkata/Behrampore:** West Bengal CM Mamata Banerjee on Monday accused BSF of instigating the April 12 anti-Waqf violence in Murshidabad in which three people died. "Had BSF not opened fire on protesters in Shamsherganj that day, the mob violence and subsequent killings of Haragobinda Das and his son Chandan would not have happened. This is my firm belief. The violence was pre-planned," she claimed in Murshidabad.

This was the TMC chief's first trip to the area after the mayhem. She is expected to travel on Tuesday to strife-scarred pockets of Shamsherganj and Suti.

Mamata also alluded to last month's Pahalgam terror attack in which 26 tourists, including three from Bengal, were killed. "Please take care of India's international borders instead of facilitating communal violence. Please take care of India. Please give justice to those who have lost their dear ones," she said, referring to the J&K carnage.

This was the CM's first trip to the area after the April 12 mayhem

Mamata then took a dig at the "acting PM". While she did not name anyone, she had in recent weeks accused Union home minister Amit Shah and his department of failing to stop people from across the Bangladesh border entering Murshidabad and stoking tension. "I have seen all of them (PMs) from close quarters as an MP. I am not talking about the PM now but the 'acting PM'. Who is the acting PM? I do not know. Perhaps the BJP can answer. I will tell him, take care of the borders instead of creating communal tension," Mamata said.

The CM pointed out that teams of BJP, NHRC and others had come to Murshidabad in the aftermath of the violence and alleged that no such visits were made to other trouble spots, including strife-scarred Manipur. "You (BJP) came here the very next day after the incident (on April 13). NHRC came here but did not go to Manipur in two years. Nor did they go to Uttar Pradesh, Rajasthan, Odisha, Bihar or Delhi," Mamata alleged.

The CM accused BJP of "taking away" the family of riot victims Haragobinda and Chandan from their home two days before her visit. "I would have handed over Rs 10 lakh each to the families. But why did you (BJP) hide them? Is this not kidnapping? You have used them to badmouth me. Have I asked anyone to riot?" Mamata asked.

HINDUSTAN TIMES, UP WEST, 6.5.2025
Page No. 1, Size:(3.49)cms X (12.62)cms.

# THOSE INCITING RIOTS ARE BENGAL'S ENEMIES: MAMATA IN MURSHIDABAD

**MURSHIDABAD:** West Bengal chief minister Mamata Banerjee on Monday accused the BJP-led Centre of spreading communal hatred and failing to protect the country's border.

She also alleged that the families affected by recent violence in Murshidabad were being prevented by "the saffron camp from meeting her".

After she arrived in Murshidabad for the first time since last month's riots there, Banerjee said, "Some outsiders and a few religious leaders are trying to incite violence and animosity among communities. Those who are inciting riots are enemies of West Bengal."

The Trinamool Congress chief questioned the NHRC's priorities in view of the recent visit of its members to Murshidabad. She also asked whether NHRC members visited BJP-ruled Uttar Pradesh and ethnic violence-hit Manipur, which is now under the President's rule.

"I have unearthed most of the conspiracy, I will expose this before the media...Unfortunately, some media houses played into the hands of the BJP in spreading canards," she claimed. →P4

MORNING STANDARD, Delhi, 6.5.2025
Page No. 8, Size:(9.91)cms X (25.66)cms.

MURSHIDABAD

# Those inciting riots enemies of state: Mamata

SULAGNA SENGUPTA @ Kolkata

WEST Bengal Chief Minister Mamata Banerjee on Monday visited the riot-hit Murshidabad district for the first time since the communal clashes broke out last month.

She accused the BJP-led Central government of orchestrating violence in the area and spreading a "heavily loaded communal virus in the country". She urged the Centre to focus on protecting the country's borders and bringing the perpetrators of the Pahalgam terror attack to book instead.

Reiterating her claim that the clashes were orchestrated, she sharply criticised the National Human Rights Commission (NHRC) over a recent visit by its members to the riot-roiled district. "The NHRC members were quick to visit Murshidabad. Did they ever visit Manipur or Uttar Pradesh? It was all planned," she said. "Those who are inciting riots are enemies of Bengal," she declared.

The CM also hit out at the Border Security Force (BSF), suggesting that had the forces refrained from firing, the riots could have been averted. "Why did the BSF fire shots? If the BSF hadn't fired shots, the incident would not have flared up the following day," she said.

Banerjee also claimed that many families affected by the Murshidabad violence had been shifted to some other place so that she could not meet them.

NATIONAL HUMAN RIGHTS COMMISSION

NAVBHARAT TIMES, Delhi, 6.5.2025
Page No. 4, Size:(13.52)cms X (15.77)cms.

# तिहाड़ जेल में वसूली के आरोपों पर NHRC सख्त

## जेल नंबर-4 से अफसरों के ट्रांसफर के आदेश

Prachi.Yadav@timesofindia.com

■ **नई दिल्ली :** तिहाड़ जेल में कैदियों से जबरन वसूली के लगातार लग रहे आरोपों पर अब न सिर्फ दिल्ली हाई कोर्ट, बल्कि नैशनल ह्यूमन राइट्स कमिशन (NHRC) की नजरें भी 'तिरछी' हो गई हैं। आयोग ने दिल्ली पुलिस कमिश्नर को कथित वसूली में इस्तेमाल किए गए मोबाइल नंबरों की निष्पक्ष जांच कराने का निर्देश दिया है। साथ ही, वसूली में कथित तौर पर शामिल जेल अधिकारियों को मौजूदा जेल नंबर-4 से ट्रांसफर करने का आदेश महानिदेशक (जेल), दिल्ली को जारी किया गया है।

NBT को एक्सक्लूसिव तौर पर मिली NHRC की रिपोर्ट के मुताबिक, जेल के अंदर अवैध तरीके से पैसों के लेनदेन/रिश्वत के आरोपों को लेकर आयोग की टीम ने पाया कि नए कैदियों के परिवार वालों को खुद को जेल अधिकारी बताने वाले अज्ञात कॉलर्स द्वारा फोन किए जाते हैं। उनसे बेहतर सुविधाएं दिलाने और सुरक्षा सुनिश्चित करने के नाम पर पैसे मांगे जाते हैं। कुछ परिवार वालों ने तो पेटीएम नंबरों पर पैसे भी ट्रांसफर कर दिए हैं। आयोग ने ऐसे मोबाइल नंबरों की लिस्ट दिल्ली पुलिस कमिश्नर को भेजी है और निर्देश दिया है कि साइबर क्राइम सेल

File pic

### जांच के निर्देश

- डीजी (जेल) को जेल नंबर-4 में तैनात अधिकारियों के ट्रांसफर के निर्देश
- दिल्ली पुलिस कमिश्नर को वसूली के लिए इस्तेमाल किए गए फोन नंबरों की जांच कराने का आदेश

के जरिये यह जांच कराई जाए कि क्या इन नंबरों का इस्तेमाल पैसों के लेनदेन में किया गया। साथ ही, छह हफ्ते के भीतर जांच रिपोर्ट पेश करने को कहा गया है।

NHRC का दूसरा आदेश जेल नंबर-4 में तैनात अधिकारियों की पोस्टिंग/ट्रांसफर से जुड़ा है। आयोग ने महानिदेशक (जेल), दिल्ली को निर्देश दिया है कि जब तक दिल्ली पुलिस की जांच पूरी नहीं हो जाती, तब तक आरोपी जेल अधिकारियों को मौजूदा जेल नंबर-4 से हटाकर किसी अन्य जेल में ट्रांसफर कर दिया जाए। यह कदम कैदियों की सुरक्षा और मामले की निष्पक्ष जांच के लिए जरूरी बताया गया है। यह आदेश सुपरिंटेंडेंट प्रेम सिंह मीणा, डिप्टी सुपरिंटेंडेंट परवीन कुमार, असिस्टेंट सुपरिंटेंडेंट संजय सिंह, मुनीश, श्री भगवान, हेड वॉर्डर विक्रम जीत रथी, वॉर्डर बलविंदर, राकेश, कपिन और दिनेश के संबंध में है।

तीसरे आदेश में महानिदेशक से कहा गया है कि हर वॉर्ड, बैरक और सेल की क्षमता के अनुसार, कैदियों की संख्या को संतुलित किया जाए। रिपोर्ट में बताया गया है कि जेल के कुछ वॉर्डों में कैदियों की संख्या जरूरत से कहीं ज्यादा है, जबकि कुछ में सुविधाएं बेहतर होने के बावजूद कम कैदी हैं। उदाहरण के तौर पर, वॉर्ड नंबर-1 में 890 कैदी हैं, जो अन्य वॉर्डों की तुलना में दोगुना है। वहीं, 19 फरवरी 2025 तक वॉर्ड नंबर-14 में 123 और वॉर्ड नंबर-15 में सिर्फ 30 कैदी थे। टीम को इस असमानता के पीछे कोई ठोस आधार नहीं मिला। यह जांच आयोग ने कुछ कैदियों की शिकायतों के आधार पर कराई थी।

NATIONAL HUMAN RIGHTS COMMISSION

NAVBHARAT TIMES, Ghaziabad, 6.5.2025
Page No. 2, Size:(12.41)cms X (15.82)cms.

# तिहाड़ में कैदियों से वसूली के आरोपों पर NHRC की नज़र

Prachi.Yadav@timesofindia.com

■ **नई दिल्ली :** तिहाड़ जेल में कैदियों से जबरन वसूली के लगातार लग रहे आरोपों पर अब न सिर्फ दिल्ली हाई कोर्ट, बल्कि नैशनल ह्यूमन राइट्स कमिशन (NHRC) की नजरें भी 'तिरछी' हो गई हैं। आयोग ने दिल्ली पुलिस कमिश्नर को कथित वसूली में इस्तेमाल किए गए मोबाइल नंबरों की निष्पक्ष जांच कराने का निर्देश दिया है। साथ ही, वसूली में कथित तौर पर शामिल जेल अधिकारियों को मौजूदा जेल नंबर-4 से ट्रांसफर करने का आदेश महानिदेशक (जेल), दिल्ली को जारी किया गया है।

NBT को एक्सक्लूसिव तौर पर मिली NHRC की रिपोर्ट के मुताबिक, जेल के अंदर अवैध तरीके से पैसों के लेनदेन/रिश्वत के आरोपों को लेकर आयोग की टीम ने पाया कि नए कैदियों के परिवार वालों को खुद को जेल अधिकारी बताने वाले अज्ञात कॉलर्स द्वारा फोन किए जाते हैं। उनसे बेहतर सुविधाएं दिलाने और सुरक्षा सुनिश्चित करने के नाम पर पैसे मांगे जाते हैं। कुछ परिवार वालों ने तो पेटीएम नंबरों पर पैसे भी ट्रांसफर कर दिए हैं। आयोग ने ऐसे मोबाइल नंबरों की लिस्ट दिल्ली पुलिस कमिश्नर को भेजी है और निर्देश दिया है कि साइबर क्राइम सेल के जरिये यह जांच कराई जाए कि क्या इन नंबरों का इस्तेमाल पैसों के लेनदेन में किया गया। साथ ही, छह हफ्ते के भीतर जांच रिपोर्ट पेश करने को कहा गया है।

File pic

## जांच के आदेश

- डीजी (जेल) को जेल नंबर-4 में तैनात अधिकारियों के ट्रांसफर का निर्देश
- दिल्ली पुलिस कमिश्नर को वसूली के लिए इस्तेमाल किए गए फोन नंबरों की जांच कराने का आदेश

NHRC का दूसरा आदेश जेल नंबर-4 में तैनात अधिकारियों की पोस्टिंग/ट्रांसफर से जुड़ा है। आयोग ने महानिदेशक (जेल), दिल्ली को निर्देश दिया है कि जब तक दिल्ली पुलिस की जांच पूरी नहीं हो जाती, तब तक आरोपी जेल अधिकारियों को मौजूदा जेल नंबर-4 से हटाकर किसी अन्य जेल में ट्रांसफर कर दिया जाए। यह कदम कैदियों की सुरक्षा और मामले की निष्पक्ष जांच के लिए जरूरी बताया गया है। यह आदेश सुपरिंटेंडेंट प्रेम सिंह मीणा, डिप्टी सुपरिंटेंडेंट परवीन कुमार, असिस्टेंट सुपरिंटेंडेंट संजय सिंह, मुनीश, श्री भगवान, हेड वॉर्डर विक्रम जीत रथी, वॉर्डर बलविंदर, राकेश, कप्पन और दिनेश के संबंध में है।

आयोग का तीसरा आदेश भी महानिदेशक (जेल) को दिया गया है। इसमें कहा गया है कि हर वॉर्ड, बैरक और सेल की क्षमता के अनुसार, कैदियों की संख्या को संतुलित किया जाए ताकि न्यायसंगत ढंग से बंटवारा हो सके। रिपोर्ट में बताया गया है कि जेल के कुछ वॉर्डों में कैदियों की संख्या जरूरत से कहीं ज्यादा है, जबकि कुछ में सुविधाएं बेहतर होने के बावजूद कम कैदी हैं। उदाहरण के तौर पर, वॉर्ड नंबर-1 में 890 कैदी हैं, जो अन्य वॉर्डों की तुलना में दोगुना है। वहीं, 19 फरवरी 2025 तक वॉर्ड नंबर-14 में 123 और वॉर्ड नंबर-15 में सिर्फ 30 कैदी थे। टीम को इस असमानता के पीछे कोई ठोस आधार नहीं मिला। यह जांच आयोग ने कुछ कैदियों की शिकायतों के आधार पर कराई थी।

NATIONAL HUMAN RIGHTS COMMISSION

NAVBHARAT TIMES, Delhi, 6.5.2025
Page No. 9, Size:(14.49)cms X (17.12)cms.

# मुर्शिदाबाद में ममता बोलीं- दंगे भड़काने वाले बंगाल के दुश्मन

## BJP पर कटाक्ष, कहा- केंद्र को सीमाओं की सुरक्षा करनी चाहिए

■ भाषा, मुर्शिदाबाद

**पश्चिम बंगाल** की मुख्यमंत्री ममता बनर्जी ने बीजेपी नीत केंद्र सरकार पर सोमवार को सांप्रदायिक नफरत फैलाने और देश की सीमा की सुरक्षा करने में नाकाम रहने का आरोप लगाया। बनर्जी ने यह भी आरोप लगाया कि मुर्शिदाबाद में हाल की हिंसा से प्रभावित परिवारों को बीजेपी उनसे मिलने से रोक रही है।

पिछले महीने हुए दंगों के बाद पहली बार मुर्शिदाबाद पहुंचने पर बनर्जी ने कहा कि कुछ बाहरी लोग और कुछ धार्मिक नेता समुदायों के बीच हिंसा और दुश्मनी भड़काने की कोशिश कर रहे हैं। जो लोग दंगे भड़का रहे हैं, वे पश्चिम बंगाल के दुश्मन हैं।

'क्या NHRC ने जातीय हिंसा प्रभावित मणिपुर का दौरा किया?'

**राष्ट्रीय मानवाधिकार आयोग पर उठाया सवाल:** राष्ट्रीय मानवाधिकार आयोग (NHRC) की तीखी आलोचना करते हुए तृणमूल कांग्रेस सुप्रीमो ने आयोग के सदस्यों के मुर्शिदाबाद के हालिया दौरे के मद्देनजर उसकी प्राथमिकताओं पर सवाल उठाया। उन्होंने यह भी पूछा कि क्या NHRC के सदस्यों ने बीजेपी शासित उत्तर प्रदेश और जातीय हिंसा प्रभावित मणिपुर का दौरा किया था, जहां अब राष्ट्रपति शासन है। वे मुर्शिदाबाद का दौरा करने में तत्पर थे। बनर्जी ने आरोप लगाया कि जिस तरह 2016 में नोटबंदी की घोषणा के एक दिन बाद ऑनलाइन भुगतान मंच ने अखबारों में पहले पन्ने पर विज्ञापन दिए थे, उसी तरह NHRC ने दंगे होने के तुरंत बाद मुर्शिदाबाद का दौरा किया। इसलिए कह रही हूं कि यह पूर्व नियोजित था। उन्होंने दावा किया कि मैंने अधिकतर साजिशों का पर्दाफाश कर दिया है। मीडिया के सामने इसका पर्दाफाश करूंगी। दुर्भाग्य से, कुछ मीडिया संस्थान बेबुनियाद बातें फैलाने में बीजेपी के हाथों की कठपुतली बन गए हैं।

ममता ने कहा, मुर्शिदाबाद हिंसा की साजिश का पर्दाफाश करूंगी।

### 'दंगा प्रभावितों से मिलने नहीं दिया'

बनर्जी ने दावा किया कि बीजेपी ने मुर्शिदाबाद दंगों से प्रभावित परिवारों को जबरन अन्य स्थानों पर स्थानांतरित कर दिया, ताकि वे उनसे मिल न सकें। क्या यह अपहरण नहीं है? अगर मैं उनसे यहीं मिलती और उन्हें चेक सौंपती तो क्या नुकसान होता। मुख्यमंत्री ने केंद्र को अपनी चेतावनी दोहराते हुए कहा कि सांप्रदायिक हिंसा भड़काने के बजाय, हमारी सीमाओं की रक्षा के लिए प्रयास किए जाने चाहिए। उन्होंने केंद्र की सत्तारूढ़ पार्टी को उसकी संवैधानिक जिम्मेदारी की भी याद दिलाई। उन्होंने कहा कि जब आप कुर्सी पर होते हैं, तो आप लोगों को धार्मिक आधार पर नहीं बांट सकते।

Indian Express

# `Enemies of West Bengal': On 1st visit to riot-hit Murshidabad, CM Mamata blames BJP for stoking communal tensions

The CM, who has been criticised for her delayed visit to riot-scarred town, accused that the BJP of actively obstructing her from meeting victims' families

https://indianexpress.com/article/cities/kolkata/west-bengal-mamata-murshidabad-riot-1st-visit-9984049/

Written by Express Web Desk | Kolkata | Updated: May 5, 2025 19:43 IST

2 min read

Making her first visit to Murshidabad since communal violence erupted in the region, West Bengal Chief Minister Mamata Banerjee on Monday mounted a scathing attack on the BJP-led central government, accusing it of engineering unrest through divisive politics and "pre-planned" provocation.

The violence in Murshidabad followed the passage of the amended Waqf Bill in April, which mandates the inclusion of non-Muslim members on Waqf boards and requires Muslim donors to certify their religious affiliation for the previous five years. The Bill sparked heated exchanges in Parliament, with opposition parties warning that it could erode minority rights.

The CM, who has been criticised for her delayed visit to riot-scarred town, accused that the BJP of actively obstructing her from meeting victims' families, calling the move nothing short of kidnapping. "The BJP took away the families of the riot-affected persons so they would not meet me. Is this not kidnapping? What was the harm in meeting them and handing them the cheques?" she asked.

Banerjee called the BJP a "heavily loaded virus" that spreads hatred, and held it directly responsible for the recent clashes triggered by the passage of the controversial Waqf (Amendment) Bill. "Some outsiders and a few religious leaders are trying to incite violence and animosity among communities. Those who are inciting riots are enemies of West Bengal," she said, vowing to expose what she described as a larger conspiracy behind the violence.

Her criticism extended beyond the BJP to the National Human Rights Commission and the Border Security Force, both of which she accused of either acting with undue haste or exacerbating the situation. "The NHRC rushed here like it was all pre-arranged. Why did they not show this urgency in Manipur and Uttar Pradesh (BJP-ruled states)?" she asked. She accused the BSF of aggravating the situation. "Had they not fired, the violence wouldn't have escalated."

Referring to the Pahalgam terror attack, she said, “Instead of inciting communal violence, efforts must be made to protect our borders ….When you are in the chair, you cannot divide the people on religious lines.”

(With inputs from PTI)

The New Indian Express

# Mamata visits Murshidabad; slams Centre for `encouraging communal tension instead of securing nation'

Mamata Banerjee also targeted the media, saying, "There are many 'Godi media' houses, sorry to use the word, but they are consuming what is being fed and provoking people."

https://www.newindianexpress.com/nation/2025/May/05/mamata-visits-murshidabad-slams-centre-for-encouraging-communal-tension-instead-of-securing-nation

PTI | Updated on: 05 May 2025, 7:36 pm

4 min read

MURSHIDABAD: West Bengal Chief Minister Mamata Banerjee on Monday accused the BJP of spreading a "heavily loaded communal virus in the country", and also urged the Centre to protect the country's borders and deliver justice to families affected by the Pahalgam terror attack, rather than indulge in alleged "nasty and dirty politics".

Visiting the riot-hit Murshidabad district for the first time since communal clashes broke out in April, Banerjee alleged that the BJP was "shielding" those responsible for the violence and "preventing" the affected families from meeting her.

Banerjee also levelled charges against the Border Security Force, claiming, "Why did the BSF fire shots? If BSF hadn't fired shots, the incident would not have flared up the next day."

"Those who are inciting riots are enemies of Bengal," she said, addressing the media.

"I want peace, not riots. West Bengal is known for its communal harmony, and we will protect that at any cost. I want to ask them (BJP), why is this heavily loaded virus being spread to create communal tension and sell the country?" she alleged.

Banerjee hit out at the Centre, accusing it of "encouraging communal tension instead of securing the nation."

"Instead of indulging in communal violence, please take care of the borders. Please take care of India. We love India, it is our motherland. Please save the country from any disaster. Please give justice to those who have lost their dear ones. Do not do nasty and dirty politics. I am the last person to tolerate nasty politics," she said.

Without naming Union Home Minister Amit Shah, Banerjee termed him as an "acting prime minister."

"I have seen 10-12 PMs in my life. I had worked with them. As an MP, I have seen all of them from close quarters. I am not talking about the PM now, but the 'acting PM' (Amit Shah). Who is the acting PM? I do not know, but I was told by a few students. Perhaps the BJP can answer who he is. I will tell him (acting PM), take care of the borders, instead

of creating communal tension and nuisance. Try to be honest, sincere, reasonable, and responsible," the TMC supremo said.

Last month, the CM had urged Prime Minister Narendra Modi to rein in the home minister, accusing him of harming the nation for his political gains.

She also reminded the Centre of its constitutional duty to maintain unity and peace.

"When you are in the chair, you cannot divide the people. May there be peace, harmony, and unity. I came here to meet the victims' families, but it is not their fault. Why have they been hidden? I will have this question. Does this mean, 'Daal mein kuch kaala hai'?" she asked.

Three people, including a man and his son, were killed in the Murshidabad riots.

She had accused the BSF, central agencies under the Ministry of Home Affairs (MHA), and the BJP of "engineering unrest by facilitating the entry of outsiders and enabling cross-border influx from Bangladesh".

Banerjee also alleged that the families of victims in the Murshidabad riots were "forcibly taken away" to stop her from meeting them.

"I would have gone to their houses (referring to the Jafrabad father-son murder case), but the BJP took away the families of the two victims. Is this not kidnapping? What harm would it have caused had I met them and handed over cheques?" she asked.

The chief minister alleged that individuals who had provoked the unrest were being "protected by the BJP".

"Some outsiders and a few religious leaders are trying to incite violence and animosity among communities. They take political advantage and escape. They are irreligious leaders. They are not my friends. They are enemies of Murshidabad and Bengal," she claimed.

Asserting that she was not blaming any community, Banerjee said she had listened to people from both Hindu and Muslim communities.

"I have heard both sides, Hindus and Muslims. The chief secretary and DGP were with me. We discussed the communal issue. I won't blame any community. Some are pretending to be religious leaders and causing harm," she said.

Banerjee noted that violence had been confined to only two municipal wards.

"I have cross-checked who facilitated this and how they planned it. There are many 'Godi media' houses, sorry to use the word, but they are consuming what is being fed and provoking people," she alleged.

Banerjee also criticised the National Human Rights Commission (NHRC) for its alleged selective promptness.

"Did the NHRC go to Manipur, which is under the President's Rule? Did they visit UP, Rajasthan, Bihar, or Odisha? Why were they so quick to come to Murshidabad?... It was pre-planned," she said.

"If this was not planned, how did NHRC and BJP leaders reach here so fast?" she asked.

Banerjee alleged that some local religious figures, who have political links and central protections, had played a central role in fomenting the unrest in areas such as Beldanga, Suti, and Dhulian.

Slamming the BJP for "politicising" the Murshidabad violence, Banerjee said, "You (BJP) have used the victims' families to abuse me. It doesn't affect me."

She reiterated her respect for Bharat Sevashram Sangha's Dilip Maharaj but urged the media to probe allegations of communal provocation.

Taking a jibe at the BJP's online campaigns targeting her Hindi, she claimed, "They are 'chupa rustams'. If I make a mistake in Hindi, they make reels to mock me."

Reacting to Banerjee's allegation, West Bengal BJP leader Sajal Ghosh said it is the TMC government in the state, which has been "spreading the communal virus to pursue its appeasement politics."

IndiaTV News

# Mamata Banerjee accuses BJP of preventing riot victims from meeting her in Murshidabad

Mamata Banerjee accuses the BJP of preventing riot victims in Murshidabad from meeting her, condemns attacks on migrant workers in Odisha, and criticizes the NHRC and Centre for failing to address communal tensions and national security issues.

https://www.indiatvnews.com/west-bengal/kolkata-mamata-banerjee-accuses-bjp-of-preventing-riot-victims-from-meeting-her-in-murshidabad-2025-05-05-988732

Edited By: Saptadeepa Bhattacharjee @Saptadeepa25

Published: May 05, 2025 15:44 IST, Updated: May 05, 2025 15:44 IST

Kolkata:

West Bengal Chief Minister Mamata Banerjee on Monday accused the BJP-led central government of preventing riot victims in Murshidabad from meeting her. During her first visit to the district since last month’s communal violence, Banerjee alleged that the BJP forcibly relocated families affected by the riots to undisclosed locations to prevent them from meeting her.

“The BJP took away the families of those affected by the riots so that they couldn't meet me. Is this not kidnapping?” Banerjee said while addressing a public gathering in Murshidabad. She expressed her frustration over not being allowed to personally hand over compensation to the victims, questioning, “What harm would it have done if I had met them here and handed them cheques?”

The TMC chief launched a fierce attack on the BJP, accusing the party of exacerbating communal tensions in West Bengal. She alleged that “some outsiders and a few religious leaders” were behind efforts to incite violence and sow discord between communities. “Those who are inciting riots are enemies of West Bengal,” Banerjee declared, calling for peace and unity.

Mamata Banerjee condemns attacks on migrant workers in Odisha

In a separate development, Banerjee also condemned recent attacks on Bengali migrant workers in Odisha, calling the incidents "unacceptable and shameful." She expressed deep concern for the safety of Bengal’s migrant workers and demanded immediate action from the Odisha government and the Centre to protect them.

“They leave their homes to work and support their families. They deserve protection, not violence,” she said, stressing that the workers' well-being should be a priority. The attacks on Bengali migrants in Odisha have added to growing tensions, drawing sharp criticism from leaders across West Bengal.

Criticism of National Human Rights Commission (NHRC)

Banerjee did not hold back in her criticism of the National Human Rights Commission (NHRC), accusing the body of selective intervention. She pointed out that while the NHRC swiftly visited Murshidabad after the riots, it had remained silent on similar incidents in BJP-ruled Uttar Pradesh and the violence in Manipur. “Why didn’t the NHRC visit Manipur or Uttar Pradesh? Their sudden arrival here right after the riots suggests the move was pre-planned,” Banerjee said.

Focus on national security

Continuing her attack on the BJP, Banerjee urged the Centre to focus on national security rather than inflaming communal violence. “Instead of inciting communal violence, efforts must be taken to protect our borders,” she said, highlighting the constitutional duty of the government to ensure peace and security for all citizens.

Banerjee concluded her remarks by vowing to expose the conspiracy behind the Murshidabad violence, asserting, “I have unearthed most of the conspiracy and will expose the truth before the media. The BJP is spreading lies and creating divisions.”

Her statements reflect the heightened political tension between the TMC and BJP as communal unrest continues to plague parts of West Bengal. The growing war of words between the two parties shows no signs of abating, with Banerjee’s visit to Murshidabad serving as a significant flashpoint in the ongoing conflict.

(PTI inputs)

News18

# Those Inciting Riots Are Enemies Of Bengal: Mamata Banerjee In Murshidabad

https://www.news18.com/india/those-inciting-riots-are-enemies-of-bengal-mamata-banerjee-in-murshidabad-ws-l-9324461.html

Agency: PTI | Last Updated:May 05, 2025, 15:49 IST

West Bengal Chief Minister Mamata Banerjee on Monday accused the BJPled Centre of spreading communal hatred and failing to protect the country's border.

West Bengal Chief Minister Mamata Banerjee on Monday accused the BJP-led Centre of spreading communal hatred and failing to protect the country’s border.

She also alleged that the families affected by recent violence in Murshidabad were being prevented by the saffron camp from meeting her.

After she arrived in Murshidabad for the first time since last month’s riots there, Banerjee said, “Some outsiders and a few religious leaders are trying to incite violence and animosity among communities. Those who are inciting riots are enemies of West Bengal." In a sharp criticism of the National Human Rights Commission (NHRC), the Trinamool Congress supremo questioned the panel’s priorities in view of the recent visit of its members to Murshidabad. She also asked whether NHRC members visited BJP-ruled Uttar Pradesh and ethnic violence-hit Manipur, which is now under the President’s rule.

“Did the NHRC visit Manipur and Uttar Pradesh? They were prompt in visiting Murshidabad. Just like online payment platforms came out with front-page advertisements in newspapers a day after the announcement of demonetisation in 2016, the NHRC was quick to visit Murshidabad just after the riots took place. That is why I am saying that it was pre-planned," Banerjee alleged.

“I have unearthed most of the conspiracy, I will expose this before the media…Unfortunately, some media houses played into the hands of the BJP in spreading canards," she claimed. Accusing the BJP of “foul play", Banerjee claimed that the families affected by the Murshidabad riots were “forcibly" shifted to other places so that they could not meet her.

“The BJP took away the families of those affected by the Murshidabad riots so that they can’t meet me. Is this not kidnapping? What harm would it have caused, had I met them here and handed over them cheques," she asked.

The chief minister reiterated her warning to the Centre, saying, “Instead of inciting communal violence, efforts must be taken to protect our borders." She also reminded the ruling party of the Centre of its constitutional responsibility “When you are in the chair, you cannot divide the people on religious lines," she added.

(This story has not been edited by News18 staff and is published from a syndicated news agency feed - PTI)

Oneindia

# Mamata Banerjee Criticizes BJP For Inciting Communal Tensions In West Bengal

https://www.oneindia.com/kolkata/mamata-banerjee-accuses-bjp-preventing-riot-victims-meeting-her-murshidabad-4143845.html

Kolkata, By Ruchika Pareek | Published: Monday, May 5, 2025, 16:25 [IST]

In her first visit to the district since the communal violence last month, West Bengal Chief Minister Mamata Banerjee accused the BJP-led central government on Monday of blocking her meetings with riot victims in Murshidabad. Banerjee claimed that in order to prevent them from meeting with her, the BJP has forcibly moved riot-affected families to unnamed locations.

"In order to prevent the families of those impacted by the riots from meeting me, the BJP removed them. This is kidnapping, isn't it? Speaking at a public event in Murshidabad, Banerjee asked. "What harm would it have done if I had met them here and handed them checks?" she asked, expressing her aggravation at not being able to personally provide recompense to the victims.

## Mamata Banerjee Attacks BJP Over Communal Tensions

Banerjee also denounced the recent attacks on Bengali migrant workers in Odisha, in addition to her remarks regarding Murshidabad. She referred to the acts as "unacceptable and shameful," voicing serious concerns about the security of the migrant labour force in Bengal. To work and provide for their families, they leave their houses. Banerjee urged the Odisha government and the Centre to act quickly to protect the workers, saying, "They deserve protection, not violence."

## National Human Rights Commission (NHRC) Criticized by Banerjee

The National Human Rights Commission (NHRC) was also criticised by Banerjee, who charged it of selective interference. She noted that although the NHRC had swiftly travelled to Murshidabad following the riots, it had said nothing about the violence in Manipur and comparable instances in Uttar Pradesh, which is dominated by the BJP. "What prevented the NHRC from travelling to Uttar Pradesh or Manipur? "It appears that the move was pre-planned given their abrupt arrival here immediately following the riots," Banerjee said.

## Call for National Security Focus Over Communal Violence

Banerjee criticised the BJP even further and urged the Centre to put national security ahead of escalating intercommunal violence. She emphasised, "Efforts must be taken to protect our borders instead of inciting communal violence," reminding the government of its constitutional obligation to guarantee peace and security for all residents.

## Exposing the Murshidabad Violence Conspiracy

Banerjee promised to reveal the plot behind the Murshidabad riots as she wrapped up her speech. "I will reveal the truth to the media after uncovering the majority of the plot. She said, "The BJP is dividing people and spreading lies."

Her remarks draw attention to the continuous political struggle between the TMC and the BJP as well as the worsening religious tension in West Bengal. The heated antagonism between the two parties has escalated further since Banerjee's visit to Murshidabad, and it appears that the verbal battle is far from done.

(With PTI Inputs)

The Print

# Those inciting riots are enemies of Bengal, Centre must protect borders: Mamata in Murshidabad

https://theprint.in/india/those-inciting-riots-are-enemies-of-bengal-centre-must-protect-borders-mamata-in-murshidabad/2615780/

PTI | 05 May, 2025 03:02 pm IST

Murshidabad, May 5 (PTI) West Bengal Chief Minister Mamata Banerjee on Monday accused the BJP-led Centre of spreading communal hatred and failing to protect the country's border. She also alleged that the families affected by recent violence in Murshidabad were being prevented by the saffron camp from meeting her.

After she arrived in Murshidabad for the first time since last month's riots there, Banerjee said, "Some outsiders and a few religious leaders are trying to incite violence and animosity among communities. Those who are inciting riots are enemies of West Bengal." In a sharp criticism of the National Human Rights Commission (NHRC), the Trinamool Congress supremo questioned the panel's priorities in view of the recent visit of its members to Murshidabad.

She also asked whether NHRC members visited BJP-ruled Uttar Pradesh and ethnic violence-hit Manipur, which is now under the President's rule. "Did the NHRC visit Manipur and Uttar Pradesh? They were prompt in visiting Murshidabad. Just like online payment platforms came out with front-page advertisements in newspapers a day after the announcement of demonetisation in 2016, the NHRC was quick to visit Murshidabad just after the riots took place. That is why I am saying that it was pre-planned," Banerjee alleged.

"I have unearthed most of the conspiracy, I will expose this before the media…Unfortunately, some media houses played into the hands of the BJP in spreading canards," she claimed. Accusing the BJP of "foul play", Banerjee claimed that the families affected by the Murshidabad riots were "forcibly" shifted to other places so that they could not meet her.

"The BJP took away the families of those affected by the Murshidabad riots so that they can't meet me. Is this not kidnapping? What harm would it have caused, had I met them here and handed over them cheques," she asked.

The chief minister reiterated her warning to the Centre, saying, "Instead of inciting communal violence, efforts must be taken to protect our borders." She also reminded the ruling party of the Centre of its constitutional responsibility "When you are in the chair, you cannot divide the people on religious lines," she added. PTI PNT BDC

This report is auto-generated from PTI news service. ThePrint holds no responsibility for its content.

Ahmedabad Mirror

# `Radicalisation is posing challenge to Bengal: Guv

WB Governor CV Ananda Bose submits report to MHA on recent Murshidabad riots

https://www.ahmedabadmirror.com/murshidabad-riots/81890552.html

PTI | May 05, 2025 11:00 AM | UPDATED: May 05, 2025 12:54 AM | 6 min read

Kolkata

West Bengal Governor C V Ananda Bose has submitted a report on the recent riots in Murshidabad district to the Union Ministry of Home Affairs, mentioning that the “twin spectre of radicalisation and militancy” poses a serious challenge to the state. In his report, he suggested a slew of measures, including setting up an inquiry commission and outposts of central forces in districts bordering Bangladesh, besides writing, “needless to add, the provisions under Article 356 of the Constitution also remain”.

Asked about the mention of “the provisions under Article 356 of the Constitution” in the report, an official said, “The governor has not proposed implementation of Article 356. He meant to say that the provisions of Article 356 of the Constitution are open to the Centre if the situation in the state further deteriorates.”The imposition of Article 356 of the Constitution refers to the President’s rule in a state.

The governor also expressed apprehension about a “spillover” of the Murshidabad violence to other districts of the state and recommended that the central government should consider “constitutional options to put a check on the current situation besides generating confidence of people in the rule of law”. He suggested several measures in the aftermath of violence that claimed the lives of at least three people and left several injured. PTI

Times of India

# `Murshidabad violence was well planned,' claims West Bengal CM Mamata Banerjee; blames BSF & BJP

https://timesofindia.indiatimes.com/india/murshidabad-violence-was-well-planned-claims-west-bengal-cm-mamata-banerjee-blames-bsf-bjp/articleshow/120895498.cms

TOI News Desk / TIMESOFINDIA.COM / Updated: May 5, 2025, 17:32 IST

West Bengal Chief Minister Mamata Banerjee visited riot-affected Murshidabad, accusing the BJP-led Centre of instigating communal tensions. She alleged the BSF's actions escalated the violence and accused the BJP of forcibly relocating victims to prevent them from meeting her. Banerjee also criticized the NHRC's swift response to Murshidabad, questioning their absence in Manipur and Uttar Pradesh, suggesting a pre-planned conspiracy.

NEW DELHI: West Bengal chief minister Mamata Banerjee visited riot-affected Murshidabad on Monday and fired off a political salvo at the BJP-ruled Centre, accusing it of "creating communal tensions".
Mamata also levelled charges against the BSF, claiming that had the security forces refrained from firing a shot, the riots in Murshidabad would not have happened and that violence in the district was "well planned".
"Why did the BSF fire shots? If BSF hadn't fired shots the incident would not have flared up next day. I would like to tell the BJP that instead of creating communal tensions take care of the borders. When you are in the chair you cannot divide people. I came to meet the victims but why have they been secretly taken away. There is some conspiracy in this," the West Bengal CM said.
Crying conspiracy over what transpired in Murshidabad, the TMC supremo alleged that the incident was "orchestrated and well planned".

"When I carry out any political activity, for me Hindu, Muslim, Sikh, Christian all are equal. I don't want people of any religion to get attacked. Within one day of the incident the National Commission for Women arrived here. They did not go to Manipur, UP or Rajasthan," she said. "This incident has been orchestrated and it was well planned. Those who have provoked this violence, Bengal will not tolerate such people. I am not against anyone but I am against riots. Why are they so much perturbed over Jagannath Dham? In Odisha, Maharashtra people are being beaten up for speaking Bengali," Mamata claimed.

'BJP forcibly shifted Murshidabad victims'

Mamata stepped up her attack on the rival BJP, saying that the Murshidabad riot victims were "forcibly" shifted to other places so that they could not meet her. "The BJP took away the families of those affected by the Murshidabad riots so that they can't meet me. Is this not kidnapping? What harm would it have caused, had I met them here and handed over them cheques," she asked.

The chief minister reiterated her warning to the Centre, saying, "Instead of inciting communal violence, efforts must be taken to protect our borders." She also reminded the ruling party of the Centre of its constitutional responsibility "When you are in the chair, you cannot divide the people on religious lines," she added.

Mamata attacks NHRC

The West Bengal CM lashed out at the National Human Rights Commission (NHRC), questioning the panel's priorities in view of the recent visit of its members to Murshidabad. She also asked whether NHRC members visited BJP-ruled Uttar Pradesh and ethnic violence-hit Manipur, which is now under the President's rule. "Did the NHRC visit Manipur and Uttar Pradesh? They were prompt in visiting Murshidabad. Just like online payment platforms came out with front-page advertisements in newspapers a day after the announcement of demonetisation in 2016, the NHRC was quick to visit Murshidabad just after the riots took place. That is why I am saying that it was pre-planned," Banerjee alleged, according to news agency PTI. "I have unearthed most of the conspiracy, I will expose this before the media…Unfortunately, some media houses played into the hands of the BJP in spreading canards," she claimed.

Deccan Herald

# BJP shielded people who incited violence last month, says CM Mamata over Murshidabad incident

She alleged that the communal clashes in Murshidabad were the result of a conspiracy to disturb the communal harmony in West Bengal.

https://www.deccanherald.com/india/west-bengal/bjp-shielded-people-who-incited-violence-last-month-says-cm-mamata-over-murshidabad-incident-3525746

Anirban Bhaumik DHNS Last Updated : 05 May 2025, 21:52 IST

Kolkata: West Bengal Chief Minister and Trinamool Congress supremo Mamata Banerjee on Monday sought to turn the table on the opposition Bharatiya Janata Party over the recent communal clashes in Murshidabad, accusing the saffron party of spreading the virus of communalism in the country.

She alleged that the communal clashes in Murshidabad were the result of a conspiracy to disturb the communal harmony in West Bengal. She alleged that the BJP was shielding the people who had incited the violence last month. She also criticised the Centre for allegedly failing to protect the country's borders. "I want peace, not riots. West Bengal is known for its communal harmony, and we will protect that at any cost. I want to ask them (BJP), why is this heavily loaded virus being spread to create communal tension and sell the country?" Banerjee told journalists after reaching Baharampur on the first day of her visit to Murshidabad, where the protest against the new Waqf (Amendment) Act, 2025, turned violent and led to communal clashes on April 11 and 12. "Those who incite riots are enemies of Bengal."

The chief minister said that she would expose the masterminds of the violence and communal clashes in the state. Three people were killed, and several others, including cops, were injured, as the protest against the Waqf (Amendment) Act, 2025, turned violent in Murshidabad and some other places in West Bengal in India on April 11 and 12. The protesters clashed with the police personnel, burnt government vehicles and ransacked government offices. The protests also led to communal clashes, and houses and shops were set ablaze at Suti, Samserganj, Dhulian and Jangipur in Murshidabad, forcing hundreds of people to flee and take refuge in Malda. The normalcy started returning to Murshidabad since April 13, with paramilitary forces joining police in maintaining law and order.

Banerjee alleged that she wanted to meet the members of the family of Haragobinda Das and his son Chandan Das, who had been hacked to death by a mob during the clashes, but the BJP leaders had shifted them. "Is this not kidnapping? What harm would it have caused had I met them and handed over cheques (of the compensation from the state government)?" she wondered. "Some outsiders and a few religious leaders are trying to incite violence and animosity among communities. They take political advantage and

escape. They are irreligious leaders. They are enemies of Murshidabad and Bengal.” She said that she had listened to the people from both the Hindu and the Muslim communities

The chief minister also criticised the Border Security Force personnel for firing on the mob on April 11, adding that had they not fired, the situation would not have escalated the next day. "Instead of indulging in communal violence, please take care of the borders. Please take care of India. We love India, it is our motherland. Please save the country from any disaster,” the TMC supremo said. “Please give justice to those who have lost their dear ones. Do not do nasty and dirty politics,” she added, referring to the terrorist attacks in J&K.

Times of India

# BSF incited flare-up in Murshidabad: West Bengal CM Mamata Banerjee

https://timesofindia.indiatimes.com/india/bsf-incited-flare-up-in-murshidabad-west-bengal-cm-mamata-banerjee/articleshow/120910683.cms

TNN | May 6, 2025, 03.19 AM IST

KOLKATA/BEHRAMPORE: West Bengal CM Mamata Banerjee on Monday accused BSF of instigating the April 12 anti-Waqf violence in Murshidabad in which three people died. "Had BSF not opened fire on protesters in Shamsherganj that day, the mob violence and subsequent killings of Haragobinda Das and his son Chandan would not have happened. This is my firm belief. The violence was pre-planned," she claimed in Murshidabad.
This was the TMC chief's first trip to the area after the mayhem. She is expected to travel on Tuesday to strife-scarred pockets of Samsherganj and Suti.

Mamata also alluded to last month's Pahalgam terror attack in which 26 tourists, including three from Bengal, were killed. "Please take care of India's international borders instead of facilitating communal violence. Please take care of India. Please give justice to those who have lost their dear ones," she said, referring to the J&K carnage.

Mamata then took a dig at the "acting PM". While she did not name anyone, she had in recent weeks accused Union home minister Amit Shah and his department of failing to stop people from across the Bangladesh border entering Murshidabad and stoking tension. "I have seen all of them (PMs) from close quarters as an MP. I am not talking about the PM now but the 'acting PM'. Who is the acting PM? I do not know. Perhaps the BJP can answer. I will tell him, take care of the borders instead of creating communal tension," Mamata said.

The CM pointed out that teams of BJP, NHRC and others had come to Murshidabad in the aftermath of the violence and alleged that no such visits were made to other trouble spots, including strife-scarred Manipur. "You (BJP) came here the very next day after the incident (on April 13). NHRC came here but did not go to Manipur in two years. Nor did they go to Uttar Pradesh, Rajasthan, Odisha, Bihar or Delhi," Mamata alleged.

The CM accused BJP of "taking away" the family of riot victims Haragobinda and Chandan from their home two days before her visit. "I would have handed over Rs 10 lakh each to the families. But why did you (BJP) hide them? Is this not kidnapping? You have used them to badmouth me. Have I asked anyone to riot?" Mamata asked.

Punjab Kesari

# भाजपा पर ममता बनर्जी का आरोप: मुर्शिदाबाद दंगे प्रभावितों से मिलने से रोका गया, क्या यह अपहरण नहीं?

https://www.punjabkesari.in/national/news/mamata-accuses-bjp-stopped-from-meeting-murshidabad-2146657

Edited By Rahul Rana,Updated: 05 May, 2025 04:51 PM

पश्चिम बंगाल की मुख्यमंत्री ममता बनर्जी ने भारतीय जनता पार्टी (भाजपा) नीत केंद्र सरकार पर सोमवार को सांप्रदायिक नफरत फैलाने और देश की सीमा की सुरक्षा करने में नाकाम रहने का आरोप लगाया। बनर्जी ने यह भी आरोप लगाया कि मुर्शिदाबाद में हाल की हिंसा से...

नेशनल डेस्क: पश्चिम बंगाल की मुख्यमंत्री ममता बनर्जी ने भारतीय जनता पार्टी (भाजपा) नीत केंद्र सरकार पर सोमवार को सांप्रदायिक नफरत फैलाने और देश की सीमा की सुरक्षा करने में नाकाम रहने का आरोप लगाया। बनर्जी ने यह भी आरोप लगाया कि मुर्शिदाबाद में हाल की हिंसा से प्रभावित परिवारों को भाजपा द्वारा उनसे मिलने से रोका जा रहा है। पिछले महीने हुए दंगों के बाद पहली बार मुर्शिदाबाद पहुंचने पर बनर्जी ने कहा, "कुछ बाहरी लोग और कुछ धार्मिक नेता समुदायों के बीच हिंसा और दुश्मनी भड़काने की कोशिश कर रहे हैं।

जो लोग दंगे भड़का रहे हैं, वे पश्चिम बंगाल के दुश्मन हैं।" राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) की तीखी आलोचना करते हुए तृणमूल कांग्रेस सुप्रीमो ने आयोग के सदस्यों के मुर्शिदाबाद के हालिया दौरे के मद्देनजर उसकी प्राथमिकताओं पर सवाल उठाया। उन्होंने यह भी पूछा कि क्या एनएचआरसी के सदस्यों ने भाजपा शासित उत्तर प्रदेश और जातीय हिंसा प्रभावित मणिपुर का दौरा किया था, जहां अब राष्ट्रपति शासन है। बनर्जी ने आरोप लगाया, “क्या एनएचआरसी ने मणिपुर और उत्तर प्रदेश का दौरा किया? वे मुर्शिदाबाद का दौरा करने में तत्पर थे।

जिस तरह 2016 में नोटबंदी की घोषणा के एक दिन बाद ऑनलाइन भुगतान मंच ने अखबारों में पहले पन्ने पर विज्ञापन दिए थे, उसी तरह एनएचआरसी ने दंगे होने के तुरंत बाद मुर्शिदाबाद का दौरा किया। इसलिए मैं कह रही हूं कि यह पूर्व नियोजित था।" उन्होंने दावा किया, "मैंने अधिकतर साजिशों का पर्दाफाश कर दिया है, मैं मीडिया के सामने इसका पर्दाफाश करूंगी... दुर्भाग्य से, कुछ मीडिया संस्थान बेबुनियाद बातें फैलाने में भाजपा के हाथों की कठपुतली बन गए।"

बनर्जी ने दावा किया कि भाजपा ने मुर्शिदाबाद दंगों से प्रभावित परिवारों को 'जबरन' अन्य स्थानों पर स्थानांतरित कर दिया गया ताकि वे उनसे मिल न सकें। उन्होंने कहा, "भाजपा मुर्शिदाबाद दंगों से प्रभावित लोगों के परिवारों को वहां से दूर ले गयी ताकि वे मुझसे न मिल सकें। क्या यह अपहरण नहीं है? अगर मैं उनसे यहीं मिलती और उन्हें चेक सौंपती तो क्या नुकसान होता।" मुख्यमंत्री ने केंद्र को अपनी चेतावनी दोहराते हुए कहा, "सांप्रदायिक हिंसा भड़काने के बजाय, हमारी सीमाओं की रक्षा के लिए प्रयास किए जाने चाहिए।" उन्होंने केंद्र की सत्तारूढ़ पार्टी को उसकी संवैधानिक जिम्मेदारी की भी याद दिलाई। उन्होंने कहा, “जब आप कुर्सी पर होते हैं, तो आप लोगों को धार्मिक आधार पर नहीं बांट सकते।”

ETV Bharat

# ममता ने भाजपा पर 'सांप्रदायिक वायरस फैलाने' का लगाया आरोप लगाया, केंद्र से सीमाओं की सुरक्षा करने का आग्रह - MAMATA BANERJEE ACCUSES BJP

अप्रैल में सांप्रदायिक झड़पों के बाद मुख्यमंत्री ममता बनर्जी पहली बार दंगा प्रभावित मुर्शिदाबाद जिले का दौरा किया. बीजेपी पर तीखा हमला किया.

https://www.etvbharat.com/hi/!bharat/mamata-banerjee-accuses-bjp-of-spreading-communal-virus-hindi-news-hin25050506219

By ETV Bharat Hindi Team | Published : May 5, 2025 at 8:45 PM IST

3 Min Read

मुर्शिदाबाद: पश्चिम बंगाल की मुख्यमंत्री ममता बनर्जी ने सोमवार को बीजेपी गठबंधन की केंद्र सरकार पर सांप्रदायिक नफरत फैलाने और देश की सीमा की सुरक्षा करने में नाकाम रहने का आरोप लगाया. उन्होंने केंद्र से आग्रह किया कि वह कथित "घिनौनी और गंदी राजनीति" करने के बजाय देश की सीमाओं की रक्षा करे और पहलगाम आतंकी हमले से प्रभावित परिवारों को न्याय दिलाए.

अप्रैल में सांप्रदायिक झड़पों के बाद मुख्यमंत्री ममता बनर्जी पहली बार दंगा प्रभावित मुर्शिदाबाद जिले का दौरा करने पहुंची थी. राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) की तीखी आलोचना करते हुए तृणमूल कांग्रेस सुप्रीमो ने आयोग के सदस्यों के मुर्शिदाबाद के हालिया दौरे के मद्देनजर उसकी प्राथमिकताओं पर सवाल उठाया. उन्होंने यह भी पूछा कि क्या एनएचआरसी के सदस्यों ने भाजपा शासित उत्तर प्रदेश और जातीय हिंसा प्रभावित मणिपुर का दौरा किया था.

ममता बनर्जी ने कहा, "क्या एनएचआरसी ने मणिपुर और उत्तर प्रदेश का दौरा किया? वे मुर्शिदाबाद का दौरा करने में तत्पर थे. जिस तरह 2016 में नोटबंदी की घोषणा के एक दिन बाद ऑनलाइन भुगतान मंच ने अखबारों में पहले पन्ने पर विज्ञापन दिए थे, उसी तरह एनएचआरसी ने दंगे होने के तुरंत बाद मुर्शिदाबाद का दौरा किया. इसलिए मैं कह रही हूं कि यह पूर्व नियोजित था."

ममता बनर्जी ने कहा कि अधिकतर साजिशों का पर्दाफाश कर दिया है. मीडिया के सामने इसका पर्दाफाश करूंगी. मीडिया पर हमला करते हुए ममता बनर्जी ने कहा दुर्भाग्य से, कुछ मीडिया संस्थान बेबुनियाद बातें फैलाने में भाजपा के हाथों की कठपुतली बन गए. पश्चिम बंगाल की सीएम ने दावा किया कि भाजपा ने मुर्शिदाबाद दंगों से प्रभावित परिवारों को 'जबरन' अन्य स्थानों पर स्थानांतरित कर दिया गया ताकि वे उनसे मिल न सकें.

उन्होंने कहा, "भाजपा मुर्शिदाबाद दंगों से प्रभावित लोगों के परिवारों को वहां से दूर ले गयी ताकि वे मुझसे न मिल सकें. क्या यह अपहरण नहीं है? अगर मैं उनसे यहीं मिलती और उन्हें चेक सौंपती तो क्या नुकसान होता." मुख्यमंत्री ने केंद्र को अपनी चेतावनी दोहराते हुए कहा, "सांप्रदायिक हिंसा भड़काने के बजाय, हमारी सीमाओं की रक्षा के लिए प्रयास किए जाने चाहिए." उन्होंने कहा, "जब आप कुर्सी पर होते हैं, तो आप लोगों को धार्मिक आधार पर नहीं बांट सकते."

Amar Ujala

# West Bengal: हिंसा प्रभावित मुर्शिदाबाद दौरे पर ममता; कहा- पीड़ित परिवारों को मुझसे मिलने नहीं दे रही भाजपा

https://www.amarujala.com/india-news/mamata-on-murshidabad-tour-said-peace-and-stability-have-returned-said-this-on-president-s-rule-2025-05-05

न्यूज डेस्क, अमर उजाला, कोलकाता Published by: बशु जैन Updated Mon, 05 May 2025 03:13 PM IST

सार

देश

पश्चिम बंगाल की मुख्यमंत्री ममता बनर्जी मुर्शिदाबाद के दौरे पर पहुंची। वह दो दिन मुर्शिदाबाद जिले में रहेंगीं। साथ ही हिंसा पीड़ितों से मुलाकात करेंगीं। उन्होंने कहा कि मैं मुर्शिदाबाद पहले भी जा सकती थी, लेकिन अगर वहां शांति और स्थिरता नहीं है, तो हमें वहां जाकर अशांति नहीं फैलानी चाहिए।

विस्तार

पश्चिम बंगाल की मुख्यमंत्री ममता बनर्जी सोमवार को हिंसा प्रभावित मुर्शिदाबाद के दो दिवसीय दौरे पर पहुंचीं। उन्होंने आरोप लगाया कि भाजपा नहीं चाहती कि मैं पीड़ित परिवारों से मुलाकात करूं। इसलिए भाजपा ने दंगा प्रभावित परिवारों को अन्य स्थानों पर भेज दिया है।

ममता बनर्जी ने कहा कि कुछ बाहरी लोग और धार्मिक नेता समुदायों के बीच हिंसा और दुश्मनी भड़काने की कोशिश कर रहे हैं। जो लोग दंगे भड़का रहे हैं वे पश्चिम बंगाल के दुश्मन हैं। उन्हें सांप्रदायिक हिंसा भड़काने के बजाय हमारी सीमाओं की रक्षा के लिए प्रयास करने चाहिए। ओडिशा में बंगाल के प्रवासी श्रमिकों पर हमले हो रहे हैं। यह निंदनीय है। केंद्र पर हमला बोलते हुए ममता बनर्जी ने कहा कि जब आप कुर्सी पर होते हैं तो आप लोगों को धार्मिक आधार पर नहीं बांट सकते।

इससे पहले मुर्शिदाबाद रवाना होते समय ममता बनर्जी कहा कि हिंसा प्रभावित मुर्शिदाबाद में अब शांति और स्थिरता लौट आई है। इसलिए मैं अब वहां जा रही हूं। इसके अलावा हिंसा को लेकर राज्यपाल सीवी आनंद बोस की रिपोर्ट को लेकर मुख्यमंत्री ने कहा कि मुझे उनकी रिपोर्ट की कोई जानकारी नहीं है। न ही मुझे राज्य में राष्ट्रपति शासन को लेकर कुछ भी पता है।

ममता बनर्जी ने कहा कि मैं मुर्शिदाबाद पहले भी जा सकती थी, लेकिन अगर वहां शांति और स्थिरता नहीं है, तो हमें वहां जाकर अशांति नहीं फैलानी चाहिए। मुर्शिदाबाद में स्थिरता बहुत पहले ही लौट आई है। आज मैं वहां जा रही हूं। उन्होंने कहा कि मुझे राज्यपाल सीवी आनंद बोस की ओर से गृह मंत्रालय को दी गई रिपोर्ट के बारे में कोई जानकारी नहीं है। राज्यपाल का स्वास्थ्य ठीक नहीं है। हम ईश्वर से उनके शीघ्र स्वस्थ होने की प्रार्थना करें।

सीएम ने कहा कि मैं पहले बरहामपुर में जिला समीक्षा बैठक करूंगी। कल हिंसा प्रभावित धुलियान का दौरा करूंगी और उन लोगों को मुआवजा दूंगी जिनके घर और दुकानें क्षतिग्रस्त हो गईं।

ममता बनर्जी ने कहा कि हमारी पार्टी तृणमूल कांग्रेस पहलगाम आतंकी हमले के बाद राष्ट्रीय सुरक्षा के मामलों पर केंद्र सरकार के साथ खड़ी है। आंतरिक और बाह्य सुरक्षा से संबंधित मुद्दों पर सरकार के साथ है। हम यहां फूट डालो और राज करो की नीति नहीं अपना रहे हैं। पाकिस्तान रेंजर्स द्वारा हिरासत में लिए गए बीएसएफ जवान को लेकर उन्होंने कहा कि यह बहुत दुखद है। हमारी पार्टी के सांसद कल्याण बनर्जी उनके परिवार के संपर्क में हैं। सरकार भी संपर्क में है और हम चाहते हैं कि उन्हें जल्द से जल्द वापस लाया जाए।

दीघा जगन्नाथ मंदिर विवाद पर पश्चिम बंगाल की सीएम ने कहा कि हम पुरी के मंदिर का सम्मान करते हैं और हम जगन्नाथ धाम का भी सम्मान करते हैं। काली मंदिर और गुरुद्वारे देश भर में हर जगह हैं। मंदिर सभी जगहों पर हैं... इस मुद्दे पर इतना गुस्सा क्यों है?"

राज्यपाल ने गृह मंत्रालय को सौंपी थी रिपोर्ट

हाल ही में पश्चिम बंगाल के राज्यपाल सीवी आनंद बोस ने मुर्शिदाबाद जिले में हाल में हुए दंगों पर केंद्रीय गृह मंत्रालय को रिपोर्ट सौंपी थी। इस रिपोर्ट में उन्होंने कहा था कि राज्य में कट्टरपंथ और उग्रवाद की दोहरी चुनौती पैदा कर रहे हैं।

रिपोर्ट में राज्यपाल ने सुझाव दिया कि बांग्लादेश सीमा से सटे जिलों में केंद्रीय बलों की चौकियां बनाई जाएं। एक जांच आयोग गठित किया जाए, पूरे घटनाक्रम की जांच करे। उन्होंने यह भी लिखा कि यह कहने की आवश्यकता नहीं है कि संविधान के अनुच्छेद 356 के प्रावधान भी बने रहेंगे। अनुच्छेद 356 का मतलब राष्ट्रपति शासन लागू करने से है।

हालांकि, एक अधिकारी ने स्पष्ट किया कि राज्यपाल ने अनुच्छेद 356 को लागू करने की सिफारिश नहीं की, केवल यह संकेत दिया कि अगर हालात और बिगड़ते हैं तो केंद्र के पास यह विकल्प है। राज्यपाल ने आरोप लगाया था कि राज्य सरकार ने समुचित सुरक्षा व्यवस्था नहीं की। प्रशासन और पुलिस में ठोस तालमेल की कमी थी या उन्होंने जानबूझकर कार्रवाई नहीं की।

Hindustan

# `जो लोग बंगाल के दुश्मन, वही भड़का रहे दंगा', हिंसा के बाद पहली बार मुर्शिदाबाद पहुंची ममता बनर्जी

पश्चिम बंगाल की मुख्यमंत्री ममता बनर्जी ने मुर्शिदाबाद में जानबूझकर दंगा भड़काने का आरोप भाजपा पर लगाया है और कहा कि विपक्षी दल ने दंगों से प्रभावित परिवारों को 'जबरन' अन्य स्थानों पर स्थानांतरित कर दिया गया ताकि वे उनसे मिल न सकें।

https://www.livehindustan.com/west-bengal/those-who-enemies-of-bengal-same-furious-riots-mamata-banerjee-reached-murshidabad-for-the-first-time-after-violence-201746446814108.html

पश्चिम बंगाल की मुख्यमंत्री ममता बनर्जी ने भारतीय जनता पार्टी (भाजपा) नीत केंद्र सरकार पर सोमवार को सांप्रदायिक नफरत फैलाने और देश की सीमा की सुरक्षा करने में नाकाम रहने का आरोप लगाया। बनर्जी ने यह भी आरोप लगाया कि मुर्शिदाबाद में हाल की हिंसा से प्रभावित परिवारों को भाजपा द्वारा उनसे मिलने से रोका जा रहा है। पिछले महीने हुए दंगों के बाद पहली बार मुर्शिदाबाद पहुंचने पर बनर्जी ने कहा, "कुछ बाहरी लोग और कुछ धार्मिक नेता समुदायों के बीच हिंसा और दुश्मनी भड़काने की कोशिश कर रहे हैं। जो लोग दंगे भड़का रहे हैं, वे पश्चिम बंगाल के दुश्मन हैं।"

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) की तीखी आलोचना करते हुए तृणमूल कांग्रेस सुप्रीमो ने आयोग के सदस्यों के मुर्शिदाबाद के हालिया दौरे के मद्देनजर उसकी प्राथमिकताओं पर सवाल उठाया। उन्होंने यह भी पूछा कि क्या एनएचआरसी के सदस्यों ने भाजपा शासित उत्तर प्रदेश और जातीय हिंसा प्रभावित मणिपुर का दौरा किया था, जहां अब राष्ट्रपति शासन है।

राष्ट्रीय मानवाधिकार आयोग पर भी भड़कीं

बनर्जी ने आरोप लगाया, “क्या एनएचआरसी ने मणिपुर और उत्तर प्रदेश का दौरा किया? वे मुर्शिदाबाद का दौरा करने में तत्पर थे। जिस तरह 2016 में नोटबंदी की घोषणा के एक दिन बाद ऑनलाइन भुगतान मंच ने अखबारों में पहले पन्ने पर विज्ञापन दिए थे, उसी तरह एनएचआरसी ने दंगे होने के तुरंत बाद मुर्शिदाबाद का दौरा किया। इसलिए मैं कह रही हूं कि यह पूर्व नियोजित था।”

दंगा पीड़ितों को दूर हटा लिया गया

उन्होंने दावा किया, “मैंने अधिकतर साजिशों का पर्दाफाश कर दिया है, मैं मीडिया के सामने इसका पर्दाफाश करूंगी... दुर्भाग्य से, कुछ मीडिया संस्थान बेबुनियाद बातें फैलाने में भाजपा के हाथों की कठपुतली बन गए।” बनर्जी ने दावा किया कि भाजपा ने मुर्शिदाबाद दंगों से प्रभावित परिवारों को 'जबरन' अन्य स्थानों पर स्थानांतरित कर दिया गया ताकि वे उनसे मिल न सकें।उन्होंने कहा, "भाजपा मुर्शिदाबाद दंगों से प्रभावित लोगों के परिवारों को वहां से दूर ले गयी ताकि वे मुझसे न मिल सकें। क्या यह अपहरण नहीं है? अगर मैं उनसे यहीं मिलती और उन्हें चेक सौंपती तो क्या नुकसान होता।”

मुख्यमंत्री ने केंद्र को अपनी चेतावनी दोहराते हुए कहा, “सांप्रदायिक हिंसा भड़काने के बजाय, हमारी सीमाओं की रक्षा के लिए प्रयास किए जाने चाहिए।” उन्होंने केंद्र की सत्तारूढ़ पार्टी को उसकी संवैधानिक जिम्मेदारी की भी याद दिलाई। उन्होंने कहा, “जब आप कुर्सी पर होते हैं, तो आप लोगों को धार्मिक आधार पर नहीं बांट सकते।”

Jagran

# 'मैं सभी साजिशों का पर्दाफाश करूंगी', CM ममता बनर्जी ने किसे बता दिया बंगाल का दुश्मन?

मुर्शिदाबाद हिंसा का दोष भाजपा पर मढ़ते हुए ममता ने बीएसएफ द्वारा गोली चलाने पर भी सवाल उठाए। दरअसल मुर्शिदाबाद में हिंसा के बाद हाई कोर्ट के आदेश पर प्रभावित क्षेत्र में तैनात बीएसएफ जवानों ने उपद्रवियों के हमले के बाद उन्हें काबू में करने के लिए हवाई फायरिंग की थी। ममता बनर्जी ने एनएचआरसी की भी तीखी आलोचना की है।

https://www.jagran.com/west-bengal/kolkata-murshidabad-violence-cm-mamata-banerjee-says-i-will-expose-all-conspiracies-regarding-murshidabad-issue-23931642.html

By Jagran NewsEdited By: Piyush KumarUpdated: Mon, 05 May 2025 07:21 PM (IST)

HighLights

केंद्र पर देश की सीमा की सुरक्षा करने में नाकाम रहने का लगाया आरोप

मुर्शिदाबाद में सुनियोजित तरीके से भड़काई गई हिंसा, बाहर से लोग आए थे

राज्य ब्यूरो, कोलकाता। बंगाल की मुख्यमंत्री ममता बनर्जी ने भाजपा नीत केंद्र सरकार पर सोमवार को सांप्रदायिक नफरत फैलाने और देश की सीमा की सुरक्षा करने में नाकाम रहने का आरोप लगाया।

पिछले महीने हुई हिंसा के बाद पहली बार मुर्शिदाबाद जिले के दौरे पर पहुंचने पर ममता ने भाजपा पर निशाना साधते हुए कहा कि कुछ बाहरी लोग और कुछ धार्मिक नेता समुदायों के बीच हिंसा और दुश्मनी भड़काने की कोशिश कर रहे हैं। जो लोग दंगे भड़का रहे हैं, वे बंगाल के दुश्मन हैं।

ममता ने कहा कि मुर्शिदाबाद में हिंसा सुनियोजित तरीके से भड़काई गई। बाहर से लोग यहां आए थे। उन्होंने दावा किया कि मैंने अधिकतर साजिशों का पर्दाफाश कर दिया है, मैं मीडिया के सामने इसका राजफाश करूंगी। साबित करूंगी कि क्या हुआ था और कौन लोग शामिल थे। दुर्भाग्य से कुछ मीडिया संस्थान बेबुनियाद बातें फैलाने में भाजपा के हाथों की कठपुतली बन गए हैं।

मुख्यमंत्री ने केंद्र को अपनी चेतावनी दोहराते हुए कहा कि सांप्रदायिक हिंसा भड़काने के बजाय, हमारी सीमाओं की रक्षा के लिए प्रयास किए जाने चाहिए। उन्होंने केंद्र की सत्तारूढ़ पार्टी को उसकी संवैधानिक जिम्मेदारी की भी याद दिलाई। ममता ने कहा कि जब आप कुर्सी पर होते हैं, तो आप लोगों को धार्मिक आधार पर नहीं बांट सकते।

बीएसएफ जवानों ने हालात पर काबू पाने के लिए की थी फायरिंग

हिंसा का दोष भाजपा पर मढ़ते हुए ममता ने बीएसएफ द्वारा गोली चलाने पर भी सवाल उठाए। दरअसल, मुर्शिदाबाद में हिंसा के बाद हाई कोर्ट के आदेश पर प्रभावित क्षेत्र में तैनात बीएसएफ जवानों ने उपद्रवियों के हमले के बाद उन्हें काबू में करने के लिए हवाई फायरिंग की थी।

सीएम ममता ने एनएचआरसी पर उठाए सवाल

ममता ने राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) की भी तीखी आलोचना करते हुए आयोग के सदस्यों के मुर्शिदाबाद के हालिया दौरे के मद्देनजर उसकी प्राथमिकताओं पर सवाल उठाया।

उन्होंने पूछा कि क्या एनएचआरसी के सदस्यों ने भाजपा शासित उत्तर प्रदेश और जातीय हिंसा प्रभावित मणिपुर का दौरा किया था, जहां (मणिपुर) अब राष्ट्रपति शासन है। ममता ने आरोप लगाया कि एनएचआरसी मुर्शिदाबाद का दौरा करने में तत्पर थे। इसलिए मैं कह रही हूं कि यह पूर्व नियोजित था।

दूसरे राज्यों में बंगालियों को पीटने का लगाया आरोप

ममता ने बंगालियों को लेकर कहा कि आप हमारे लोगों को क्यों पीट रहे हैं? मुझे जानकारी मिली है कि ओडिशा, महाराष्ट्र, बिहार और उत्तर प्रदेश में बंगाली बोलने वाले लोगों पर हमला किया जा रहा है।

ममता ने कहा कि आप बंगाली बोलने के कारण हमारे प्रवासी श्रमिकों पर हमले कर रहे हैं, लेकिन हम ऐसा नहीं करेंगे। यही आप और मुझमें अंतर है। हमारे राज्य में दूसरे प्रदेशों के 1.5 करोड़ से अधिक लोग काम कर रहे हैं, जो विभिन्न धर्मों और क्षेत्रों से आते हैं।

उन्होंने कहा कि हम नहीं चाहते कि ऐसी घटनाएं हों या कुछ गलतफहमियां पैदा हों। हम यहां फूट डालो और राज करो की नीति नहीं अपना रहे हैं। हमने ओडिशा, बिहार और राजस्थान की राज्य सरकारों से संपर्क किया है।

राष्ट्रीय मुद्दे पर केंद्र सरकार के साथ खड़ी है तृणमूल : ममता

वहीं, पहलगाम आतंकी हमले के बाद पाकिस्तान के साथ जारी तनाव को लेकर ममता ने कहा कि हमारी पार्टी तृणमूल कांग्रेस राष्ट्रीय मुद्दे पर केंद्र सरकार के साथ खड़ी है। हम आंतरिक और बाह्य सुरक्षा से संबंधित मुद्दों पर सरकार के साथ हैं।

PIB

# NHRC, India takes suo motu cognizance of the reported death of three workers and injuries to three others in an explosion at a propellant mixing unit of an explosives manufacturing plant in Yadadri Bhongir district of Telangana

Issues notices to the Chief Secretary and DGP, Telangana, calling for a detailed report within two weeks

https://pib.gov.in/PressReleaseIframePage.aspx?PRID=2127107

Posted On: 05 MAY 2025 6:03PM by PIB Delhi

The National Human Rights Commission (NHRC), India has taken suo motu cognizance of a media report that three workers died and three others were injured in an explosion that occurred at a propellant mixing unit of an explosives manufacturing plant at Katepalli village in Yadadri Bhongir district of Telangana. Reportedly, the incident happened on 29th April, 2025.

The Commission has observed that the contents of the news report, if true, raise serious issues of violation of the human rights of the victims. Therefore, it has issued notices to the Chief Secretary, Government of Telangana and the Director General of Police, Telangana, calling for a detailed report in the matter within two weeks. The report is expected to include the health status of the injured persons.

According to the media report, carried on 29th April, 2025, the explosion caused the complete collapse of the mixing unit structure of the plant. Reportedly, the company has been manufacturing explosives for both commercial and leading organisations, including DRDO.

***

NSK

(Release ID: 2127107) Visitor Counter : 481

LatestLY

# India News | NHRC Takes Suo Motu Cognizance of Explosion That Killed Three Workers in Telangana's Yadadri Bhongir

Get latest articles and stories on India at LatestLY. The National Human Rights Commission (NHRC) on Monday took suo motu cognizance after three workers died and three others were injured in an explosion that occurred at a propellant mixing unit of an explosives manufacturing plant at Katepalli village in Yadadri Bhongir district of Telangana on April 29.

https://www.latestly.com/agency-news/india-news-nhrc-takes-suo-motu-cognizance-of-explosion-that-killed-three-workers-in-telanganas-yadadri-bhongir-6832251.html

Agency News ANI| May 05, 2025 09:10 PM IST

New Delhi [India], May 5 (ANI): The National Human Rights Commission (NHRC) on Monday took suo motu cognizance after three workers died and three others were injured in an explosion that occurred at a propellant mixing unit of an explosives manufacturing plant at Katepalli village in Yadadri Bhongir district of Telangana on April 29.

The Commission has observed that the incident raised serious issues of violation of the human rights of the victims.

Therefore, it has issued notices to the Chief Secretary, Government of Telangana and the Director General of Police, Telangana, calling for a detailed report in the matter within two weeks.

The report is expected to include the health status of the injured persons.

Reportedly, the company has been manufacturing explosives for both commercial and leading organisations, including DRDO.

Earlier on April 29, the explosion caused the complete collapse of the mixing unit structure of the plant.

According to the Sub-Inspector of Motakondur police station, "A case has been registered, and an investigation is underway to determine the cause of the explosion."

The deceased were identified as Sandeep, Naresh, and Devi Charan, all residents of Motakondur village, according to the police.

The families of the deceased staged a protest outside the company, demanding justice and compensation for the victims. (ANI)

(This is an unedited and auto-generated story from Syndicated News feed, LatestLY Staff may not have modified or edited the content body)

Hindu

# NHRC issues notice to Telangana govt over death of three workers in explosion at explosives plant

The incident took place reportedly on April 29 and the explosion caused the complete collapse of the mixing unit structure of the plant

https://www.thehindu.com/news/national/nhrc-issues-notice-to-telangana-govt-over-death-of-three-workers-in-explosion-at-explosives-plant/article69542195.ece

Updated - May 06, 2025 06:05 am IST - New Delhi

The Hindu Bureau

The Nationald Human Rights Commission (NHRC) on Monday (May 5, 2025) issued notice to the Telangana government over the death of three workers and three others who sustained injuries in an explosion that occurred at a propellant mixing unit of an explosives manufacturing plant at Katepalli village in Yadadri Bhongir district.

According to the reports, the incident took place on April 29 and the explosion caused the complete collapse of the mixing unit structure of the plant. Reportedly, the company has been manufacturing explosives for both commercial and leading organisations, including Defence Research and Development Organisation (DRDO).

The Commission has observed that the case raises serious violation of the human rights of the victims and hence issued notices to the Chief Secretary, Government of Telangana and the Director General of Police, Telangana, calling for a detailed report in the matter within two weeks. The report is expected to include the health status of the injured persons.

Hindudayashankar

# NHRC takes suo motu cognisance of the reported death of three workers at a propellant mixing unit in Yadadri Bhongir district

https://hindudayashankar.com/education/nhrc-takes-suo-motu-cognizance-of-the-reported-death-of-three-workers-at-a-propellant-mixing-unit-in-yadadri-bhongir-district/

admin May 5, 2025

NEW DELHI, MAY 05, 2025: The National Human Rights Commission (NHRC), India, has taken suo motu cognisance of a media report that three workers died and three others were injured in an explosion that occurred at a propellant mixing unit of an explosives manufacturing plant at Katepalli village in Yadadri Bhongir district of Telangana. Reportedly, the incident happened on 29th April, 2025.

The Commission has observed that the contents of the news report, if true, raise serious issues of violation of the human rights of the victims. Therefore, it has issued notices to the Chief Secretary, Government of Telangana and the Director General of Police, Telangana, calling for a detailed report on the matter within two weeks. The report is expected to include the health status of the injured persons.

According to the media report, published on 29th April, 2025, the explosion caused the complete collapse of the mixing unit structure of the plant. Reportedly, the company has been manufacturing explosives for both commercial and leading organisations, including DRDO.

Newsmeter

# NHRC India takes suo motu cognizance of three workers' deaths in Yadadri-Bhongir

It has issued notices to the Chief Secretary, Government of Telangana and the Director General of Police, Telangana,

https://newsmeter.in/regional/telangana/nhrc-india-takes-suo-motu-cognizance-of-three-workers-deaths-in-yadadri-bhongir-747945

By Newsmeter Network

Published on : 5 May 2025 6:41 PM

Telangana: The National Human Rights Commission (NHRC), India has taken suo motu cognizance of a media report that three workers died and three others were injured in an explosion that occurred at a propellant mixing unit of an explosives manufacturing plant at Katepalli village in Yadadri Bhongir district of Telangana. Reportedly, the incident happened on 29th April, 2025.

The Commission has observed that the contents of the news report, if true, raise serious issues of violation of the human rights of the victims. Therefore, it has issued notices to the Chief Secretary, Government of Telangana and the Director General of Police, Telangana, calling for a detailed report in the matter within two weeks. The report is expected to include the health status of the injured persons.

According to the media report, carried on 29th April, 2025, the explosion caused the complete collapse of the mixing unit structure of the plant. Reportedly, the company has been manufacturing explosives for both commercial and leading organisations, including DRDO.

Punjab Kesari

# तेलंगाना विस्फोट: मानवाधिकार आयोग ने स्वत: संज्ञान लिया, रिपोर्ट की मांग

विस्फोट में तीन की मौत, मानवाधिकार आयोग ने स्वत: संज्ञान लिया

https://www.punjabkesari.com/india-news/telangana-blast-human-rights-commission-takes-suo-motu-cognizance-seeks-report

Vikas Julana | Published on: 05 May 2025, 9:00 pm

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने सोमवार को तेलंगाना के यादाद्री भोंगीर जिले के कटेपल्ली गांव में 29 अप्रैल को एक विस्फोटक निर्माण संयंत्र की प्रणोदक मिश्रण इकाई में हुए विस्फोट में तीन श्रमिकों की मौत और तीन अन्य के घायल होने के बाद स्वत: संज्ञान लिया। आयोग ने पाया है कि इस घटना ने पीड़ितों के मानवाधिकारों के उल्लंघन के गंभीर मुद्दे उठाए हैं। इसलिए इसने तेलंगाना सरकार के मुख्य सचिव और तेलंगाना के पुलिस महानिदेशक को नोटिस जारी कर दो सप्ताह के भीतर मामले में विस्तृत रिपोर्ट मांगी है।

रिपोर्ट में घायल व्यक्तियों की स्वास्थ्य स्थिति शामिल होने की उम्मीद है। रिपोर्ट के अनुसार, कंपनी डीआरडीओ सहित वाणिज्यिक और प्रमुख संगठनों दोनों के लिए विस्फोटक बनाती रही है। इससे पहले 29 अप्रैल को हुए विस्फोट के कारण प्लांट की मिक्सिंग यूनिट की संरचना पूरी तरह ढह गई थी। मोटाकोंदूर पुलिस स्टेशन के सब-इंस्पेक्टर के अनुसार, "मामला दर्ज कर लिया गया है और विस्फोट के कारणों का पता लगाने के लिए जांच जारी है।" पुलिस के अनुसार मृतकों की पहचान मोटाकोंदूर गांव के निवासी संदीप, नरेश और देवी चरण के रूप में हुई है। मृतकों के परिवारों ने पीड़ितों के लिए न्याय और मुआवजे की मांग करते हुए कंपनी के बाहर विरोध प्रदर्शन किया।

Hindustan

# NHRC तक पहुंची `लव जिहाद' की आंच, भोपाल आकर आयोग की टीम करेगी जांच

मध्य प्रदेश की राजधानी भोपाल में कथित लव जिहाद का मामला राष्ट्रीय मानवाधिकार आयोग तक पहुंच गया है। राष्ट्रीय महिला आयोग की टीम की ओर से जांच के बाद अब एनएचआरसी की टीम भी भोपाल आकर मामले की पड़ताल करेगी। आयोग ने इस मामले में अब तक की गई कार्रवाई को लेकर राज्य सरकार से जानकारी मांगी है।

https://www.livehindustan.com/madhya-pradesh/nhrc-will-investigate-love-jihad-scandal-of-bhopal-201746439375663.html

Subodh Kumar Mishra लाइव हिन्दुस्तान, वार्ता, भोपाल Mon, 5 May 2025 03:39 PM

मध्य प्रदेश की राजधानी भोपाल में कथित लव जिहाद का मामला राष्ट्रीय मानवाधिकार आयोग तक पहुंच गया है। राष्ट्रीय महिला आयोग की टीम की ओर से जांच के बाद अब एनएचआरसी की टीम भी भोपाल आकर मामले की पड़ताल करेगी। राष्ट्रीय मानवाधिकार आयोग के सदस्य प्रियंक कानूनगो ने बताया कि इस मामले में अगले दो-तीन दिन में जांच के लिए एक टीम भेजी जाएगी। यह टीम मामले के सभी पहलुओं की गहराई से पड़ताल करेगी।

उन्होंने बताया कि मामले की कुछ पीड़िताओं ने आयोग से संपर्क किया था। उन्हें उनकी सुरक्षा का भय था। इसी को देखते हुए आयोग अपनी टीम वहां भेजने वाला है। आयोग ने फिलहाल राज्य सरकार को नोटिस जारी कर अब तक की गई कार्रवाई के बारे में जानकारी मांगी है।

इसी बीच राष्ट्रीय महिला आयोग का एक दल भी इन दिनों भोपाल में इस मामले की जांच कर रहा है। ये दल सोमवार को उस रेस्टोरेंट का दौरा करने वाला है, जहां पर कथित तौर पर लड़कियों को ले जाकर आरोपियों ने उनके अश्लील वीडियो बनाए गए। आयोग का दल पिछले दो दिन से भोपाल में है और पुलिस प्रशासन के साथ इस मामले के सभी पहलुओं की जांच में जुटा है।

भोपाल के एक निजी संस्थान की छात्राओं के साथ दुष्कर्म, उनके वीडियो बनाने, उन्हें ब्लैकमेल करने और कथित तौर पर धर्म परिवर्तन के लिए दबाव डालने संबंधी मामले का खुलासा हुआ है। पांच छात्राओं की ओर से अशोका गार्डन, ऐशबाग और बाग सेवनिया थाने में प्राथमिकी दर्ज कराई गई हैं। इन घटनाओं के सिलसिले में फरहान समेत पांच आरोपियों को गिरफ्तार किया गया है।

अभी इस मामले की जांच चल रही है। आरोपियों की संख्या और बढ़ सकती है। आरोपी फरहान ने की कोशिश की। इस दौरान चली गोली में उसके पैर में गोली लग गई। भोपाल में इस मामले को लेकर लगातार विरोध-प्रदर्शन की खबरें भी सामने आ रही हैं। इस मामले के सामने आने के बाद राज्य के इंदौर और दमोह से भी इस प्रकार के मामले सामने आ रहे हैं।

Sakshi Post

# Karnataka NEET row: Two staffers arrested for forcing student to remove sacred thread

https://www.sakshipost.com/news/karnataka-neet-row-two-staffers-arrested-forcing-student-remove-sacred-thread-404865

May 05, 2025, 17:35 IST

Kalaburagi (Karnataka), May 5 (IANS) The Karnataka Police on Monday arrested two staffers of an examination centre for allegedly forcing student to remove his sacred thread before writing the National Eligibility cum Entrance Test (NEET).

NEET is a nationwide entrance examination conducted by the National Testing Agency (NTA) for admission into undergraduate medical programmes. It is a mandatory exam, and this year's test was held on May 4.

Kalaburagi Police Commissioner S.D. Sharanappa stated on Monday that an FIR has been registered against the two staffers following a complaint filed by Sripad Patil, a student. Patil alleged that the accused hurt religious sentiments and demanded strict action.

The case was registered late Sunday night. Commissioner Sharanappa confirmed that the arrested individuals have been identified as Sharana Gowda and Ganesh. The Station Bazar Police in Kalaburagi registered the FIR under Section 298 of the Bharatiya Nyaya Sanhita (BNS) Act.

The two accused were working with a private agency. Both have been arrested, and legal proceedings are underway, the commissioner added.

Minister for Science, Technology, and Minor Irrigation, N.S. Bose Raju, speaking in Raichur on Monday, said that despite clear directions from the government, some individuals are misleading others. He further stated that Chief Minister Siddaramaiah has directed strict action against those responsible for the sacred threads being removed during the examination.

The incident, which occurred at St Mary PU College in Kalaburagi on May 4, has sparked controversy. After the news broke, members of the Brahmin community staged a protest in front of the exam centre, demanding the suspension of the staffers involved.

Sripad Patil stated that he had to hand over his sacred thread to his father after staffers at the centre denied him entry while wearing it. He claimed the incident caused him mental distress, leading him to incorrectly write his registration number on the answer sheet. Protesters waited until Patil completed his exam and, upon his exit, conducted a ritual before placing the sacred thread back on him.

Earlier, on April 25, the Karnataka BJP filed a complaint with the National Human Rights Commission over the sacred thread row, in which students wearing janviara/janeu were denied entry to write the Common Entrance Test (CET) in the state.

In his complaint, Leader of the Opposition in Karnataka Assembly R. Ashoka highlighted that while Hindu students wearing sacred threads were denied entry, Muslim girls wearing hijab were allowed to take up examinations.

The Akhila Karnataka Brahmana Mahasangh filed a Public Interest Litigation (PIL) in the Karnataka High Court on Saturday, condemning the removal of sacred threads from students during the Common Entrance Test (CET).

The organisation has also demanded that a re-examination be conducted. The High Court has accepted the petition and will hear the PIL on June 9.